

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

O.A.No.281 of 2008
Cuttack, this the 26th October, 2010

S.Behera Applicant
Versus
UOI & Ors. ... Respondents

CORAM
THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)

.....
By filing MA No.721 of 2010 Mr.G.Singh, Learned
ASC appearing for the Respondents seeks three months time to implement the
order of this Tribunal. MA No. 606 of 2010 has been filed by Applicant
seeking execution of the order of this Tribunal. None is present for the
Applicant. Heard Mr.Singh, Learned ASC. Two months time is allowed to the
Respondents to implement the order of this Tribunal. Accordingly both the
MA Nos. 721 and 606 of 2010 stand disposed of.


Member(Admin.)